

(b) and (c). Two cases have been registered by the Central Bureau of Investigation out of which one case has been closed and one is pending.

(d) The Government of India have taken the following remedial steps to check theft and smuggling of antiquities:-

- (i) All the preventive measures provided in the Antiquities and Art Treasures Act, 1972 and the rules made thereunder are strictly enforced;
- (ii) Security of appropriate level is provided at all important monuments of the Archaeological Survey of India as well as at the site museums depending on the individual requirements;
- (iii) An Antique Cell operates in the Central Bureau of Investigation for specifically looking into the cases of theft and loss of antiquities. Officers of the Archaeological Survey of India posted at all important international sea and airports in the country help the Custom authorities to prevent illegal export of antiquities.

Decontrol of Sugar Industry

6408. SHRI R. SURENDER REDDY: Will the Minister of FOOD be pleased to state:

(a) whether the Sugar Industry has urged the Union Government to relax further the partial decontrol and allow the free sale of sugar to the extent of 70 per cent; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE

MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Representations have been received from the Indian Sugar Mills Association for increasing the free sale quota from the present 55% to 60%.

(b) In view of the requirements of levy sugar for the Public Distribution System, it is not possible to accede to the aforesaid request to increase the quota of free sale sugar

Winding up of F.C.I.

6409. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of FOOD be pleased to state:

(a) whether the High Power Committee has recommended for winding up of the Food Corporation of India and

(b) if so, the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) Does not arise.

Missing Wheat Stock in Punjab

6410. SHRI GURUDAS KAMAT: SHRI JEEWAN SHARMA: SHRI SANAT KUMAR MANDAL:

Will the Minister of FOOD be pleased to state:

(a) whether wheat stocks in Punjab are not available;

(b) if so, the reasons therefor;

(c) the measures taken by the Government to reconcile the wheat stock; and